

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 3rd December, 2019.

No.HCM/1/96/BENCH In addition to the earlier notification dated 27.12.2019, it is hereby informed to all the learned counsel and concerned parties that the following Benches is also constituted for 7th December, 2019:-

07-12-2019 (Saturday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ Arb. App/ All Contempt Cases & Specially Ordered cases)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10:30 a.m.

By Order etc.

Sd/-

**(W. TONEN MEITEI)
REGISTRAR (JUDL.)**

Imphal, the 3rd December, 2019

No.HCM/1/96/BENCH/26854-73

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The P.S to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.

W. Tonen Meitei 3.12.19

**(W. TONEN MEITEI)
REGISTRAR (JUDL.)**